

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Samruddhi Realty Limited Date of Commencement of Liquidation: 17-03-2020; List of Stakeholders as on Date: 30-11-2023; Name of IP: Mr. Pankaj Srivastava; Process Number: 1; Last 5 digit of registration number: 10474

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				22625416				NA
2	Liquidation costs incurred till date				41250500				NA
3	Secured financial creditors	3	1518446292	3	1298904658		219541634		Annexure 3
4	Unsecured financial creditors	319	3434758629	302	2747537624		687221005		Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)	39	11225515	39	5327001		5898514		Annexure 6
7	Operational creditors (Government Dues)	4	377732678	1	115443704		252454983	9833991	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	19	127614647	19	88733838		38880809		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	1059367870	0	0		1059367870		Annexure 9
Total		385	6529145631	364	4319822741		2263364815	9833991	